NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

IB NO. (IB)-118(ND)/2017

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: M/s Throught Its Aggarwal Elastics V/s. M/s. Anu Elastics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : None

For the Respondent (s) : None

ORDER

Copy of the order of the Hon'ble NCLAT has been placed on record whereby order of this Bench has been set aside.

As nothing survives, file be consigned to the Record Room.

(Ina Malhotra) Member (J)